

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 12033/2023

(Arising out of impugned final judgment and order dated 05-05-2023 in SA No. 813/1975 passed by the High Court of Judicature at Allahabad)

FAROOQI BEGUM (DECEASED) AND SUCCEDED
BY LEGAL REPRESENTATIVES

Petitioner(s)

VERSUS

STATE OF UTTAR PRADESH

Respondent(s)

(FOR ADMISSION and IA No.113535/2023-EXEMPTION FROM FILING O.T.
IA No. 113535/2023 - EXEMPTION FROM FILING O.T.)

Date : 23-04-2024 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE M.M. SUNDRESH
HON'BLE MR. JUSTICE S.V.N. BHATTI

For Petitioner(s) Ms. Nitya Ramakrishnan, Sr. Adv.
Mr. Ashwath Sitaraman, Adv.
Ms. Rashmi Nandakumar, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Heard learned senior counsel for the petitioner.

Despite notice served, none appears for the respondent.

Leave granted.

Interim order to continue.

(SWETA BALODI)
COURT MASTER (SH)

(POONAM VAID)
COURT MASTER (NSH)